

Annexure-7

Name of the corporate debtor: KUSALAVA BATTERIES PRIVATE LIMITED; Date of commencement of liquidation: 29-04-2019; List of stakeholders as on: 17-03-2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others)	Identification No.	Details of claim received		Details of claim admitted					Amount of contingen t claim	Amount of any mutual dues, that may be set off	Amount of claim rejecte d	Amount of claim under verificatio n	Remarks , if any	
				Date of receip t	Amoun t claimed	Amount of claim admitte d	Natur e of claim	Amount covered by lien or attachmen t pending disposal	Whether lien / attachmen t removed? (Yes/No)	Amount covered by guarante e						% share in total amount of claims admitted
1	CHUKKAPALLI RAMAKRISHA PRASAD	Equity Shareholder	18	31-05-2019	4887500	4887500	Equity Shareholder	nil	na		na		0			
2	CHUKKAPALLI CHAKRAVATHI	Equity Shareholder	19	31-05-2019	230000	230000	Equity Shareholder	nil	na		na		0			
3	CHUKKAPALLI VENKATESWARA RAO	Equity Shareholder	20	31-05-2019	4992500	4992500	Equity Shareholder	nil	na		na		0			